

State v. Akshay Kumar

PR No. 537/19

PS: Haid Nagar

Usec: 394/411 IPC

24/08/20

Fresh bail application
received through e-mail.

Perused. Put up on

25/08/20 at 11:15 am

through u/c. Notice of

this application be also

issued to Mr. C. J. P.

for Mr. State.


24/08/20

State vs. Akshay Kumar

FIR No. 527/

PS: Han Naga

u/s. 394/411

25/06/20

Pr. v. App for the state
~~Abd. Ilyas~~, v. counsel
for the accused / applicant -

The court - is convened through
video conferencing.

Heard. Bail application. Pres-

Since the accused is on
interim bail, put up the
bail application with file

on 01/07/20 through via al-

11:50 am.

(BABITA PUNJIA)
no-06 / Wall-
THE | 25/06/20